

injury. Damage to Railway property on account of these accidents have been estimated at Rs. 1.47 crores.**

**Note (Figures are provisional)

(c) to (e) Some of the measures adopted to improve safety and prevent accidents on Indian Railway are as under and are considered adequate :-

- (i) The work of track circuiting has been accelerated on the trunk routes and other important main lines.
- (ii) Modification of the Signalling circuitry is being carried out to minimise chances of human error in causing accidents.
- (iii) Auxiliary Warning System for giving advance warning about 'Signal at danger' to the driver of the running train has been commissioned on Bombay suburban sections.
- (iv) There has been progressive increase in use of Tie Tamping and ballast cleaning machines for track maintenance.
- (v) For monitoring track geometry and running characteristics of the track, sophisticated track recording cars, oscillograph cars and portable accelerometers are being progressively used.
- (vi) Maintenance facilities for coaches and wagons have been modernised and upgraded at many depots.
- (vii) To prevent cases of cold breakage of axles, ROH Depots have been equipped with ultrasonic testing equipment for detection of flaws in the axles.
- (viii) Whistle boards/speed breakers and road signs have been provided at unmanned level crossings and visibility for drivers has been improved.
- (ix) Audio-visual publicity campaigns to educate road users on how to make a safe crossing are conducted.
- (x) Steps have been taken to prevent inflammable and explosive materials from being carried in passenger trains.
- (xi) Training facilities for drivers, guards and staff connected with train operation have been modernised including use of Simulators for training of drivers.
- (xii) Refresher courses are regularly organised at specified intervals.
- (xiii) Performance of the staff connected with train operation is being constantly monitored and those found deficient are sent for crash training.
- (xiv) Periodical safety drives are conducted to inculcate safety consciousness among the staff.

Policy for Building Construction

369. SHRI PANKAJ CHOUDHRY :
SHRI RAMPAL SINGH :
SHRI K.C. KONDAIAH :

Will the Minister of URBAN AFFIARS AND EMPLOYMENT be pleased to state :

- (a) whether the Government have formulated any policy to encourage building construction;
- (b) If so, the details thereof; and
- (c) the time by when it is likely to be implemented ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) to (c) Since the Government does not have adequate resources to take up large scale constructions on its own, the Govt. intends to encourage the private sector to be involved in building constructions in a big way. This Ministry has recommended to the Finance Ministry to grant large scale fiscal concessions to the housing industry so that building constructions industry will take off giving a kick start to the economy. Various State and Central, Public and Private Agencies are involved in building construction. However, the Construction Industry Development Council (CIDC) has been set up under the aegis of the Planning Commission. CIDC would identify the problems and the barriers in improving the productivity and efficiency of the construction sector as a whole.

[English]

Allocation of Funds under IRDP

370. SHRI A. VENKATESH NAIK :
SHRI ASHOK NAMDEORAO MOHOL :
SHRI SADASHIVRAO DADOBHA MANDLIK :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

- (a) the funds allocated and actually released by the Government under the IRDP during the last three years, State-wise;
- (b) the performance of the programme in each State during above period;
- (c) whether the full amount has been utilized by State Governments;
- (d) If not, the amount remained with State Governments;
- (e) whether any complaints regarding misuse of funds have been received; and
- (f) If so, the details thereof and the action taken or proposed to be taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA

PATIL : (a) Central funds allocated and actually released under IRDP during last three years is given in enclosed Statement-I.

(b) The State-wise financial and physical performance under IRDP during last three years is given in enclosed Statement-II.

(c) and (d) Against the total allocation of Rs. 3327.94 crores the State Governments have utilised an amount of Rs. 3264.02 crores (provisional) during the last three years under IRDP. The balance amount remained unutilised with the States.

(e) As per available information, no complaints has been received regarding the misuse of funds under IRDP.

(f) Question does not arise.

Statement-I

Central Allocation and Central Funds Released Under IRDP During 1995-96 to 1997-98

(Rs in lakh)

Sl. No.	State/U.Ts.	Total Central Allocation During 1995-96 to 1997-98	Total Central Funds Released During 1995-96 to 1997-98
1	2	3	4
1.	Andhra Pradesh	12642.53	15324.19
2.	Arunachal Pradesh	945.47	868.88
3.	Assam	4160.62	4571.21
4.	Bihar	24595.64	13972.34
5.	Goa	215.17	153.97
6.	Gujarat	4639.44	5427.66
7.	Haryana	1115.17	1715.39
8.	Himachal Pradesh	363.64	492.32
9.	J & K	1515.13	1161.71
10.	Karnataka	8484.90	7711.30
11.	Kerala	3087.89	3812.39
12.	Madhya Pradesh	16022.85	17013.86
13.	Maharashtra	13781.94	13275.08
14.	Manipur	681.84	539.19
15.	Meghalaya	724.24	599.25
16.	Mizoram	306.07	384.01
17.	Nagaland	509.10	655.95
18.	Orissa	10257.65	10610.44

1	2	3	4
19.	Punjab	790.91	968.83
20.	Rajasthan	6654.59	6255.48
21.	Sikkim	84.84	160.34
22.	Tamil Nadu	11430.39	10212.71
23.	Tripura	972.74	1348.58
24.	Uttar Pradesh	30810.83	32699.21
25.	West Bengal	11331.91	6833.97
26.	A & N Islands	215.17	93.64
27.	D & N Haveli	45.47	53.61
28.	Daman & Dui	84.84	56.87
29.	Lakshadweep	21.20	28.85
30.	Pondicherry	175.77	162.63
Total		166688.00	157163.86

Statement-II

Performance under IRDP during 1995-96 to 1997-98

Sl. No.	State/U.Ts.	Total Allocation During 1995-96 to 1997-98 (Rs. in Lakh)	Total Expenditure During 1995-96 to 1997-98* (Rs. in Lakh)	Total Families Assisted During 1995-96 to 1997-98* (Number)
1	2	3	4	5
1.	Andhra Pradesh	25285.04	30277.56	453774
2.	Arunachal Pradesh	1890.92	1205.66	30820
3.	Assam	8321.24	7066.56	123677
4.	Bihar	49191.23	36273.13	706974
5.	Goa	430.32	330.28	4365
6.	Gujarat	9278.88	9500.96	145053
7.	Haryana	2230.82	3587.37	57826
8.	Himachal Pradesh	727.28	1357.07	20144
9.	J & K	3030.34	1808.89	33150
10.	Karnataka	16969.82	17128.57	331273
11.	Kerala	6175.80	7500.99	136238
12.	Madhya Pradesh	32045.72	36771.06	517625
13.	Maharashtra	27563.86	28639.70	490255
14.	Manipur	1363.86	1015.85	17591
15.	Meghalaya	1448.50	1105.7	16523

1	2	3	4	5
16. Mizoram	612.14	604.13	11020	
17. Nagaland	1018.18	589.16	5430	
18. Orissa	20515.32	20276.32	286753	
19. Punjab	1581.84	1896.38	25053	
20. Rajasthan	13309.20	12761.68	223941	
21. Sikkim	169.70	350.10	6884	
22. Tamil Nadu	22860.78	24885.23	517188	
23. Tripura	1945.48	2175.25	33293	
24. Uttar Pradesh	61821.66	61989.91	1071614	
25. West Bengal	22663.82	16947.37	363737	
26. A & N Islands	215.17	99.00	1903	
27. D & N Haveli	45.47	39.61	621	
28. Daman & Diu	84.84	41.68	302	
29. Lakshadweep	21.20	11.79	75	
30. Pondicherry	175.77	161.83	3963	
Total	332793.55	326401.84	5649563	

* The expenditure and families assisted during 1997-98 are provisional.

Flights between Calcutta-Agartala

371. SHRI BAJU BAN RIYAN:

SHRI SAMAR CHOUDHURY :

Will the Minister of CIVIL AVIATION be pleased to state :

- whether the Government have any plan to increase to and fro flights between Calcutta and Agartala;
- If so, the details thereof; and
- the time by which a decision is likely to be taken ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) At present, Indian Airlines operates 11 flights per week between Calcutta and Agartala. Additional flights are also being operated by Indian Airlines depending on the seasonal passenger demand. Besides, private operators are also operating on this sector. Additional flights can be operated by IA/Private operators based on commercial viability.

Infiltration of ISI Agents into Indian Army

372. PROF. AJIT KUMAR MEHTA :

SHRI MOHAN SINGH :

Will the Minister of DEFENCE be pleased to state :

- whether the Government have noticed any infiltration of Pakistan's ISI agents into our armed forces;
- if so, whether any such agents have ever been identified;
- if so, the details thereof and the nature of the espionage activities carried out by them; and
- the action taken by the Government in the matter ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (d) No case of infiltration of Pakistan's ISI agents into Armed Forces has come to notice. Exhaustive counter measures exist to detect and neutralise such nefarious activities.

[Translation]

Resuming of Air Service from Delhi to Calcutta Via-Kanpur and Gorakhpur

373. SHRI HARI KEWAL PRASAD : Will the Minister of CIVIL AVIATION be pleased to state:

- the reasons for discontinuing the domestic air services from Delhi to Calcutta via Kanpur and Gorakhpur;
- whether the Government propose to resume air services of Indian Airlines from Delhi to Gorakhpur;
- if so, the time by which it is to be resumed; and
- if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Due to operational constraints, air services to Kanpur and Gorakhpur were withdrawn during 1992.

- No, Sir.
- Does not arise.

(d) The traffic on this sector is not adequate for operations with the existing Jet aircraft fleet of Indian Airlines. Shortage of smaller capacity aircraft and related operating crew also do not permit operation of service on this route by Indian Airlines. Private operators are being encouraged to include new stations including Gorakhpur in their network, subject to viability.

Railway Protection Force

374. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of RAILWAYS be pleased to state :

- whether the Government propose to impart training of Indian Penal Code to the personnel of Railway Protection Force so as to empower them to deal with the increasing cases of crimes in ralls like Government Railway Police;
- if so, the details thereof; and
- if not, the reasons therefor ?